

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 28.10.2015**

MA No.291/00377/2015(OA No.135/2011)

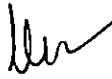
Mr. Divesh Sharma, Proxy counsel for

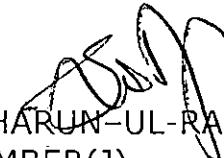
Mr. Shobhit Tiwari , Counsel for the applicant.

Mr. N.C.Goyal, Counsel for respondents.

Counsel for the applicant seeks permission to withdraw the OA.

In view of submission made the OA is dismissed as withdrawn.

 (MS.MEENAKSHI HOOJA) MEMBER(A)

 (JUSTICE HARUN-UL-RASHID) MEMBER(J)

Adm/